

महाराष्ट्र शासन
महसूल विभाग

उपविभागीय अधिकारी कडेगांव, उपविभाग कडेगांव यांचे कार्यालय
मध्यवर्ती प्रशासकीय इमारत, तडसर रोड, कडेगांव - ४१५ ३०४

दूरध्वनी क्रमांक: ०२३४७/२४२६२४ Email ID : sdokadegaon@gmail.com

क्र.जमिन/कावि/११७७/२०२५

दिनांक-२१/०६/२०२५

प्रति,

मा. राष्ट्रीय हरित लवाद वेस्टर्न झोन, पुणे

विषय:- आपलेकडील **Original Application Number 237/2024**
च्या अनुषंगाने नोटरी सादर करित असलेबाबत..

संदर्भ:- १) आपलेकडील **Original Application Number 237/2024**
२) मा. जिल्हाधिकारीसो, सांगली यांचेकडील आदेश क्र गृह १/कायी-६/
आर.आर. १५५/२५दि.०६/०५/२०२५

महोदय,

उपरोक्त विषयास अनुसरून सादर करणेत येते कि, म्यानमार इंडस्ट्रीज बोबाळेवाडी शाळगाव एम.आय.डी.सी ता. कडेगाव येथील विषारी वायु गळतीमूळे झालेले जीवीत व वित्तहानी च्या अनुषंगाने आपले न्यायालयात संदर्भ क्र १ नुसार दावा क्र **Original Application Number 237/2024** दाखल करण्यात आलेला आहे.

प्रस्तुत दाव्याच्या अनुषंगाने आपले न्यायालयामध्ये मागणी करण्यात आलेली माहिती उपलब्ध करून देणेकामी, तसेच मा. न्यायालय मध्ये वेळोवेळी घेण्यात येणा-या सुनावणी कामी उपस्थित राहून म्हणणे देणे, प्रतिज्ञापत्र देण्याकामी संदर्भ क्र २ नुसार मला प्राधिकृत करणेत आलेले आहे.

तरी प्रस्तुत दाव्याच्या अनुषंगाने प्रतिज्ञापत्र व आवश्यक कागदपत्रे सोबत सादर केलेली आहेत. तरी माहितीसाठी व पुढील योग्य त्या कार्यवाहीसाठी सविनय सादर.

पान क्र १ ते ६।

आपला विश्वासू

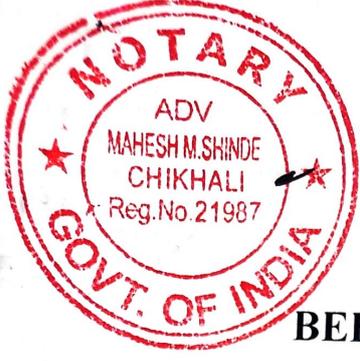
(रंजीत भासले)

उपविभागीय अधिकारी कडेगाव
उपविभाग कडेगाव

प्रत- मा. जिल्हाधिकारीसो, सांगली (नैसर्गिक आपत्ती व्यवस्थापन शाखा) यांना माहितीसाठी सविनय सादर

प्रत- श्री सतीश साळुंखे, मंडळ अधिकारी वांगी

आपण मा. राष्ट्रीय हरित लवाद वेस्टर्न झोन, पुणे यांच्या न्यायालयात प्रत्यक्ष उपस्थित राहून दाव्याच्या अनुषंगाने तयार केलेले प्रतिज्ञापत्र व आवश्यक कागदपत्रे दाखल करून त्याची पोहोच या कार्यालयास सादर करावी.



**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

ORIGINAL APPLICATION NO. 237 OF 2024 (WZ)

News Item titled "3 Dead 9 hospitalized after
Gas Leak Blast at Fertilizer Plant in Maharashtra"
Appearing in The Times of India dated 22.11.2024

VERSUS

Maharashtra Pollution Control Board & Ors. : Respondents

AFFIDAVIT IN REPLY

I, Ranjit Babanrao Bhosale Age 43 years, working as a Sub Divisional Officer Kadegaon, Dist. Sangli, on behalf of the Respondent No. 4, do hereby state on solemnly affirmation as under:-

1. I say that, this Hon'ble court has taken suo motu cognizance on the basis News Item titled "3 Dead 9 hospitalized after Gas Leak Blast at Fertilizer Plant in Maharashtra" Appearing in The Times of India dated 22.11.2024. This Hon'ble court has passed an order on 08.04.2025 and directed respondent no. 4 District Collector, Sangli to submit details regarding the salaries distributed to the legal heirs of the persons who died and those persons, who are injured in the incident and the period for which they remain under treatment in hospital and kind of injuries. I have gathered information from MIDC RO, MPCB and Tahsildar Kadegaon and submitting this affidavit.



2. I say that, there are total 4 persons died in the said accident (3 workers and 1 owner), details are as follows-

Sr. No	Name of deceased worker / owner	Age In Years	Address	Cause of death	Period of Hospitalization	Salary lastly paid to deceased
1	Suchita Rajesh Uthale	47	Yetgaon, Tal.- Kadegaon, Dist.- Sangli	Sudden bradycardia followed by cardiac arrest	51 minutes	Rupees 24538 /- Month Septmber 2024
2	Nilam Maruti Retharekar	34	Wangrethare, Post- Shalgaon, Tal.- Kadegaon, Dist.- Sangli	Sudden cardio - respiratory arrest	09 hours and 46 minutes	Rupees 13255/- Month July 2023
3	Kishor Tatyaso Sapkar	41	Bobalewadi, Post- Salgaon, Tal.- Kadegaon, Dist.- Sangli	Sever breathlessness, Hypotension	01 day, 02 hours and 29 miinutes	Rupees 10500/- Month November 2024
4	Mandar Nandkumar Nalwade	37	Masur, Tal.- Karad, Dist.- Satara		Death on 30.01.2025 Ruby Hospital, Pune	Owner

and Sahydrī

Report received from Siddhivinayak Hospital Karad is annexed herewith and marked as Exh. 1.

3. I say that, there are total 9 (3 workers + 6 nearby passer/farmer) injured persons in the said accident and they are admitted in the hospital at Karad details are given as below.

Sr. no	Name	Age	Type	Hospital Name	Kind of injury	Discharged on dated	Period of Hospitalization	Salary lastly paid to injured workers
1	Shri.Ganesh Sarjerao Mane (M)	36	Worker shift supervisor	Siddhivinayak Hospital Karad	Lung Injury	26.11.2024	06 days	Rupees 17147/- Month September 2024
2	Shri. Ajinkya Sawant (M)	24	Worker Helper	Siddhivinayak Hospital Karad	Lung Injury	27.11.2024	07 days	Rupees 500/- per day
3	Sayali Pujari (F)	23	Worker lab assistant	Siddhivinayak Hospital Karad	Lung Injury	28.11.2024	08 days	Rupees 15000 /- Month July 2024



4	Shri. Hemant Pujari (M)	49	Nearby passer	Siddhivinayak Hospital Karad	Lung Injury	25.11.2024	5 days	Not Applicable
5	Smt. Madhuri Pujari (F)	45	Nearby passer	Siddhivinayak Hospital Karad	Lung Injury	28.11.2024	8 days	Not Applicable
6	Varadraj Popat Mulik (M)	7	Nearby passer	Sahyadri Hospital Karad	Lung Injury	24.11.2024	4 days	Not Applicable
7	Smt. Prajakta Popat Mulik (F)	24	Nearby passer	Sahyadri Hospital Karad	Lung Injury	24.11.2024	4 days	Not Applicable
8	Shri. Shubham Arjun Yadav (M)	30	Nearby Farmer	Sahyadri Hospital Karad	Lung Injury	28.11.2024	8 days	Not Applicable
9	Smt. Sangita Baburao Mulik (F)	54	Nearby Farmer	Sahyadri Hospital Karad	Lung Injury	27.11.2024	7 days	Not Applicable

I humbly submit that, all the injured persons were discharged by the hospital.

4. I humbly submit that, no salary or compensation is paid to the legal heirs of the deceased workers. It is informed by the Asst.Labour Commissioner that Late Nilam Rethrekar and Kishor Sapkar were the members of Employee's State Insurance Scheme and eligible for compensation. The said commissioner has informed that though Late Suchita Uthale is not member of Employees State Insurance Scheme, her legal heirs can get benefit and he has informed accordingly. The Commissioner has informed about names of legal heirs of the deceased. Copy of the letter by Asst.Labour Commissioner Dated 22/05/2025 is annexed herewith and marked as Exh. 2.
5. I say that, as per the reports or information received from Assistant Labour Commissioner, Sangli dated 28th April, 2025, it is learnt that, they have submitted report about death of the workers to Hon'ble Workman Compensation Commissioner, Sangli(Labour Court) and thereby requested to grant compensation to the legal heirs of the deceased persons and injured persons. According to the Assistant Labour Commissioner, Sangli the proposal is still pending and no decision is taken by the Compensation Commissioner, Sangli.
6. I say that, the Assistant Director Industrial Safety and Health Department, Sangli submitted his report and informed that, they have sent a proposal to grant compensation to the legal heirs of the deceased



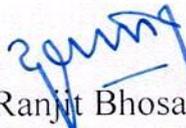
and injured persons to workmen Compensation Commissioner, Sangli and informed about the details of the accident.

7. I say that, considering nature of the accident the Tahsildar Kadegaon sent a proposal for compensation from the Chief Minister Relief Fund and requested to grant compensation as per the rules.
8. I humbly submit that, all the proposals for compensation are sent to the concerned department and they all are pending till date. Therefore till today compensation has not been awarded to the legal heirs of deceased or injured persons / workers.

Contents mentioned in this affidavit are true and correct to the best of my knowledge and record maintained by the office.

This humble reply Affidavit.

Place - Kadegaon.
Date:20.06.2025


(Ranjit Bhosale)
Sub Divisional Officer
Kadegaon, Dist. Sangli,
21.06.2025



VERIFICATION

I, Ranjit Babanrao Bhosale Age 43 years, working as a Sub Divisional Officer Kadegaon, Taluka : Kadegaon, Dist. Sangli do hereby state on solemn affirmation that contents of para nos. 1 to 6 of the affidavit are true to the best of my knowledge and information derived from the records and files maintained in the office and I verify the same to be true. I say that I have not suppressed any material facts from this Hon`ble Court.

Solemnly affirmed at Kadegaon.
This 20th day June 2025

20/6/25
(Ranjit Bhosale) *21-06-2025*
Sub Divisional Officer Kadegaon,
Dist. Sangli,

Solemnly affirmed before me by
Shri Ranjit Babanrao Bhosale
Who is identified before me by A.P. Kadegaon Tal Kadegaon Dist. Sangli
Shri Self Adhar
whom personally known.

Today At Kadegaon



BEFORE ME,
Shinde
ADV. MAHESH MOHAN SHINDE
ADVOCATE & NOTARY
GOVT. OF INDIA REG. NO. 21987
Tal Kadegaon Dist Sangli - 415305 (M.S.)
Noted & Registered
at Serial Numbers 1064
2025

(MORYA HOSPITAL PVT. LTD.)

SIDDHIVINAYAK HOSPITAL & ICU

KRISHNA NAKA, STATION ROAD, KARAD - 415 110. ☎ : (02164) 227327

Date: 22/05/2025

मा. जिल्हाधिकारीसो सांगली
जिल्हाधिकारी कार्यालय, सांगली.

सांगली - मिर्ज बोड विजयनगर सांगली.

विषय - म्यानमार इंडस्ट्रीज खोळाळेवाडी शाळगांव एम. आय. डी. सी. टा.
कडेगांव येथील विषारी वायु गळतीमुळे जिवित हानीबाधत...

संदर्भ - आपले कार्यालय दिनांक 22/05/2025 रोजीचे पत्र क्र. गृह 1/कार्या-6
/आर आर 220/25

महोदय,

उपरोक्त विषयास व संदर्भास अनुसरून वरील संदर्भिय पत्र आम्हास प्राप्त झाले. सदर पत्रांमध्ये आपण म्यानमार इंडस्ट्रीज खोळाळेवाडी शाळगांव एम आय डी सी टा. काडेगांव येथील विषारी वायु गळतीमुळे जखमी व्यक्तित्वर उपचार केलेले कागदपत्र मिळणेबाधत मागणी केलेली आहे. सदर पत्राद्वारे आपणास खालील नमुद रुग्णांचे डिस्चार्ज समरी चे साक्षांकित प्रती सादर करित आहोत.

अ. नं.	पेशंटचे नाव
01	सौ. माधुरी हेमंत पुजारी
02	श्री. गणेश सर्जेराव माने
03	श्री. अजिंक्य अशोक सावंत
04	श्री. हेमंत वामन पुजारी
05	सौ. भायली हेमंत पुजारी

धन्यवाद...



SIDDHIVINAYAK HOSPITAL & I.C.U.
Plot No. 251, A/1/1,
Station Road, Krishna Naka, KARAD

प्रत :

01. मा. उपविभागीय आधिकारीसो कडेगांव जि. सांगली.
02. मा. तहसिलदारसो कडेगांव जि. सांगली.

(Morya Hospital Pvt. Ltd.)

SIDDHIVINAYAK**HOSPITAL & I.C.U.**

Hospital Reg. No. 52

Reg. No. 16206

Krishna Naka, Station Road, KARAD ☎ 227327

DISCHARGE SUMMARY■ Patient Name: Sayali Hemant Pujari■ Age: 22 Sex: F IPD No.: 671/24■ DOA: 21 / 11 / 2024 Time: 07:00 PM■ DOD: 21 / 11 / 2024 Time: 1:00 PM■ Address & Contact No.: Bombalewadi

MLC NO - 2896129

■ MLC: Not Applicable/If Done Date: / / 20 Time: ■ Final Diagnosis: MCU final with symptoms■ Incharge Dr.: Bombalewadi

(Morya Hospital Pvt. Ltd.)

SIDDHIVINAYAK

HOSPITAL & I.C.U.

Hospital Reg. No. 52

Reg. No. 16206

Krishna Naka, Station Road, KARAD ☎ 227327

DISCHARGE SUMMARY

■ Patient Name: Maadhini Hemant Pujari

■ Age: 37 Sex: F IPD No.: 622/24

■ DOA: 21 / 11 / 2024 Time: 06:30 pm

■ DOD: 28 / 11 / 2024 Time: 1:00 pm

■ Address & Contact No.: Bombalewadi

MLC No - 28 4/24

■ MLC: Not Applicable/If Done Date: 1 / 20 Time: _____

■ Final Diagnosis: MI fuel

Consumption

■ Incharge Dr.: Ganesh Thorat (MD)



CO at Time of Admission:

HTC - Distention - gas leakage at
 mesenteric lymphatic Boubalawat
 Clv - Breathlessness
 - Blurred vision
 - Nausea & mild chest pain
 - (S-1)

DiE

Gr. Moderate
 BP - 100/70 mmHg
 R - calm
 PO₂ - 90%

DiE

HTC - reactive mottled
 R - calm
 R - calm
 R - calm

Co. (10/20)

HTC - 12-7
 HTC - 12-7

Invest.

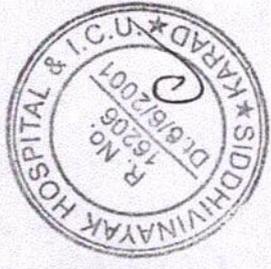
HTC - 12-7

Treatment Given:

- 1) 100% O₂ 2L
- 2) Analgesic (5mg/kg)
- 3) Morphine (2mg)
- 4) Anti-emetic
- 5) Pain relief
- 6) Mucolytic (20mg)
- 7) Saline (100ml)
- 8) IV fluids
- 9) Antibiotics

Course in Ward:

Sup. medicine 5ml



Chinnaiyale 21/11/2019

①

FN

Subashini



Chinnaiyale

Spinnings

↓ Blue fine

↓ B. 1000

↓ D. 1000

↓ T. 1000

↓ C. 1000

Treatment on Discharge :

Treatment on Discharge :

- Tb Claribel 500mg 1-0-1
- Tb Topin-o 200mg 1-0-1
- Tb Dampin 1-0-0
- Tb murel 600mg 1-1-1
- Tb Bgler 400mg 0-1-0
- Spiramycin 1-1-1
- Forcum 200mg 1-1-1

F/U

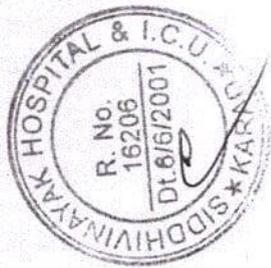
frequency



Continued same to 4/1/18

Treatment on Discharge :

6 claribid (500mg) 1-0-1
 16 Montair L 1-0-1
 16 mucivac 1-0-0
 16 Beplex forte 1-1-0
 16 Doupon 1-0-0
 x 5 days



SIDDHIVINAYAK
HOSPITAL & I.C.U.

Hospital Reg. No. 52
 Reg. No. 16206
 Krishna Naka, Station Road, KARAD ☎ 227327

DISCHARGE SUMMARY

■ Patient Name : Ajinkya Ashok Sawant

■ Age : 24 Sex : M IPD No. : 630/24

■ DOA : 22/11/2024 Time : 06:15 PM

■ DOD : 27/11/2024 Time : 02:00 PM

■ Address & Contact No. : Chikhali

■ MLC : Not Applicable/If Done Date : / /20 Time :

■ Final Diagnosis : Bronchitis, HCL fuel consumption

History of Admission:

Unknown gas leak at
Jinnar Industries, Bawalwadi

Breathlessness
Nausea
Cough

MEG

Moderate
BP - 120/80 mmHg
P - 80/m
SpO2 - 95%

S/E

conscious, oriented
CNS - S1 S2 P
RS - crept

(22/11/24)

Hb - 17.8
WBC - 12100
PLT - 270000
RBS - 121.2
Urea - 21.9
creat - 1.04
Na+ - 140.5
K+ - 4.01



Invest:

HRCT - Alternate areas of hyperlucency and ground glass haziness is seen in both lung. mosaic perfusion. Multiple tiny nodules & ground glass haziness is seen in the left lung, likely represent changes of bronchiolitis

Treatment Given :

- Rx | TPPR BP (ILO O₂)
- Iu NS 100ml + Ij mectol (150mg) 1 OD
 - Ij Pan (40mg) OD
 - Ij Avil (1ml) TID
 - Ij Monocet (1gm) BD
 - Ij Relutac (50mg) TID
 - Ij Natloz @ sup BD
 - Ij mureowix (20mg) +
Iu NS OD

Course in Ward :

- Nebulizer B + D BID



COS - 5152 (A)
 RA - 5000

(Morya Hospital Pvt. Ltd.)

SIDDHIVINAYAK

HOSPITAL & I.C.U.

Reg. No. 16206

Hospital Reg. No. 52

Krishna Naka, Station Road, KARAD ☒ 227327

DISCHARGE SUMMARY

■ Patient Name: Hemant Yashwan Pujari

■ Age: 42 Sex: M IPD No.: 623/24

■ DOA: 21/11/2024 Time: 07:00pm

■ DOD: 25/11/2024 Time: 02:00pm

■ Address & Contact No.: Bombalewadi

MLC No. - 2845124

■ MLC: Not Applicable/If Done Date: 1/20 Time: _____

■ Final Diagnosis: HCl Fungal colonization pneumoniae, Bronchiolitis

Treatment on Discharge :

- 76 clarivid (500mg) 1-0-0
 - 76 curid 3D 1-0-1
 - 76 Beprex forte 1-0-1
 - 76 Pan D 1-0-0
 - Foracort 200 Inhaler 1-1-1
- x ⑤ days

Next Followup Date - 28/11/24
Day - Thursday



F/U

Treatment Given :

Rx | TPPH BP/10 BD
 - 7j mowocet (1gm) BD
 - 7j Avil (1ml) sos
 - 7j Pan (40mg) DD
 - 7u NS @ 40ml/hr
 - Med. v. E. buccent TIP
 - 7j medrol (40mg) OP

Course in Ward :

Invst.: (21/11/24)

HRCT - Patchy ground-glass opacities + air trapping noted in bilateral lung
 Parenchyma predominantly in left upper lobe suggestive of interstitial pneumonia.
 Pneumonitis.

HRCT - (22/11/24)

• Bronchiolitis



C/O at Time of Admission :

H/O - unknown gas leakage at
myanmar Industries

C/O - Breathlessness
- Giddiness
- Nausea

O/E

GC moderate
BP - 130/70 mmHg
P - 102/m
SpO₂ - 95%

S/E

CNS - conscious, oriented
COS - S₁ S₂ ⊕
RS - crepts
PIA - soft



CBC 24/11/19

Hb - 18.3

WBC - 9100

PLT - 1,71,0

Urea - 23.5

Creat - 1.31

Na⁺ - 138.8

K⁺ - 4.56

RBSL - 135.9

CXR - Pneumonia

HRCT - Broncholitis

Invst: FCG - (N)



Treatment Given: P-TORIBRILO ABM₂

3mg - Mondaeb 1gm BD

3mg Pan 4mg OD

3mg Mucowise 150NSO @ 2ml/hr

Nebulizer buderent TD QID

3mg Medrol 4mg OD

3mg Avil 2ml TID

3mg Moxdem 8mg TID

Course in Ward:

Moxif eye drop
Stogel eye drop -

C/O at Time of Admission :

- inhaling a leak gas
- Breathlessness
- giddiness
- nausea

O/E

G-C moderate

BP - 130/70 mm Hg

P - 80/min. SpO₂ 98%**S/E**

CNS - conscious, oriented

CVS - S₁ → S₂ (N)

RA - crepts

PA - soft





मा. जिल्हाधिकारीसो सांगली
जिल्हाधिकारी कार्यालय, सांगली
सांगली-मिरज रोड, विजयनगर, सांगली.

विषय : म्यानमार इंडस्ट्रीज बॉंबाळेवाडी शाळगाव एम. आय. डी. सी. ता. कडेगाव येथील विषारी वायु गळतीमुळे जीवित हानीबाबत

संदर्भ : आपले कार्यालयाचे दिनांक २२.५.२०२५ रोजीचे पत्र जा.क्र.गृह १ /कार्या-६ /आर आर २२० /२५

महोदय,

उपरोक्त विषयास व संदर्भास अनुसरून वरील संदर्भीय पत्र आम्हांस प्राप्त झालेले आहे. सदर पत्रामध्ये आपण म्यानमार इंडस्ट्रीज बॉंबाळेवाडी शाळगाव एम आय डी सी ता. कडेगाव येथील विषारी वायु गळतीमुळे जखमी व्यक्तींवर उपचार केलेले कागदपत्र मिळणेबाबत मागणी केलेली आहे. सदर पत्राद्वारे आपणांम खालिल नमदु रूग्णांचे डिमचार्ज व डेथ समरी चे साक्षात्कृत प्रती आपणांस सादर करित आहोत.

अ.नं.	पेशंटचे नाव
१	सौ. संगिता वावुराव मुळीक
२	श्री. शुभम अर्जुन यादव
३	सौ. प्राजक्ता पोपट मुळीक
४	कु. वरदराज पोपट मुळीक
५	श्री. किशोर तात्यासो सापकर
६	सौ. सुचिता उथळे
७	सौ. निलम रेटरेकर

धन्यवाद

सहयाद्री कराड हॉस्पिटल्स प्रा. लि.
सहयाद्री सुपर स्पेशलिटी हॉस्पिटल कराड



PPDhikie

For. डॉ. अमित माने
जनरल मॅनेजर ऑपरेशन्स

प्रत :

१. मा. उपविभागीय अधिकारीसो कडेगाव जि. सांगली

२. मा. तहसिलदारसो कडेगाव जि. सांगली

Sahyadri Super Speciality Hospital Karad

Adv. Dadasaheb Chavan Nagar, Warunji Phata, Karad 415110

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| Pune - Deccan Gymkhana, Kothrud, Hadapsar, Hadapsar Annex, Bibwewadi, Kasba Peth, Nagar Road, Shivajinagar | Karad | Nashik | Ahilyanagar (Ahmednagar)



DISCHARGE SUMMARY

MRNO : 3088902
 Patient Name : Mrs. SANGITA BABAURAO MULIK
 Gender/Age : Female / 54Y 0M 3D
 Admission Date : 22/11/2024 11:08 am
 Discharge Date : 27/11/2024 01:09 pm
 Clinician Incharge : Dr. Ramchandra Desai

IP No : 154811
 Visit No : IP-1
 MLC Case : Yes
 MLC No : 2854
 Reff Doctor : Walk-in
 Department : Internal Medicine

Allergies:-
 NOT KNOWN

Provisional Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1		Provisional	LRTI IN GAS LEAK CASUALTY

Final Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1	T59.8	Other specified gases, fumes and vapours	ACUTE LUNG INJURY DUE TO DICHLORO ACETIC ACID FUME INHALATION

Chief Complaints :-

52 YEARS FEMALE PATIENT B/B RELATIVES WITH H/O GAS LEAK IN SHALGAON BOMBALEWADI MIDC ON 21/11/24 AT 5:30PM WITH C/O
 -THROAT PAIN
 -CONGESTION
 -COUGH

Clinical History / Procedure :-

SX TL HYSTERECTOMY .

Examination At Admission :-

S/E:
 RS :AEBE , CLEAR
 CVS: S1S2 HEARD NORMAL
 CNS: CONSCIOUS , ORIENTED
 P/A:SOFT, NON -TENDERNESS

S.No	Vitals	Units	Measures	Units	Type	Status
1	Temparature (°F)	98	Weight (Kg)		Pallor	Absent
2	Pulse Rate (/Min)	78	Height (cm)		Oedema	Absent
3	R.R. (/Min)	22	BMI		Cyanosis	Absent
4	B.P. (mm Hg)	130/70			Icterus	Absent



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TRUE COPY

DISCHARGE SUMMARY

MRNO	: 3088902	IP No	: 154811
Patient Name	: Mrs. SANGITA BABAURAO MULIK	Visit No	: IP-1
Gender/Age	: Female / 54Y 0M 3D	MLC Case	: Yes
Admission Date	: 22/11/2024 11:08 am	MLC No	: 2854
Discharge Date	: 27/11/2024 01:09 pm	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Ramchandra Desai	Department	: Internal Medicine

Course in the Hospital :-

A 54 YEARS OLD FEMALE PATIENT ADMITTED WITH ABOVE MENTIONED COMPLAINT AND HISTORY. ALL NRCSSARY INVESTIGATIN DONE AFTER PRIMARY STABILISATION PATIENT SHIFTED TO WARD TREA WITH ANTACIDS , ANATIBIOTICS, STERIODS ,NEBULISATION ,ANALGESICS , ANTIEMETICS ,AND OTHER SUPPORTIVE MEDICINES GIVEN . PATIENT VITALLY STABLE GC IMPROVING HENCE ON ADVISED DISCHARGE GIVEN WITH ORAL MEDICATION .

Medication During Hospital Stay :-

INJ MONOCEF 1GM IV BD
 INJ PAN 40 IV BD
 INJEMSET 4MG IV BD
 INJ STEMITIL IV OD
 INJ DEXA 4MG BD
 NEB D+B TDS
 INJ DYNAPAR IN 100ML NS BD
 TAB VERTIZAC 16MG BD
 TAB FLEXON BD

Condition At Discharge :-

STABLE

Medication Advised at Discharge :-

TAB VERTIN 16MG BD
 1-----0-----1 X TILL REVIEW

TAB PAN 40MG OD
 1-----0-----0 X TILL REVIEW

TAB O2
 1-----0-----1 X TILL REVIEW

TAB REDOTIL 100 MG TDS
 1-----1-----1 X TILL REVIEW

ELECTROL SACHET BD
 1-----0-----1 X TILL REVIEW

SYP ALEX 10 ML TDS
 1-----1-----1 X TILL REVIEW



[Handwritten Signature]
 TRUE COPY

D2

(3)

DISCHARGE SUMMARY

MRNO	: 3088902	IP No	: 154811
Patient Name	: Mrs. SANGITA BABAURO MULIK	Visit No	: IP-1
Gender/Age	: Female / 54Y 0M 3D	MLC Case	: Yes
Admission Date	: 22/11/2024 11:08 am	MLC No	: 2854
Discharge Date	: 27/11/2024 01:09 pm	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Ramchandra Desai	Department	: Internal Medicine

Diet :-

REGULAR DIET .

Preventive Advice :-

Preventive Aspect :

- Do not smoke or use tobacco. Do not drink alcohol.
- Exercise daily for 20 - 30 mins
- Eat a healthy diet
- Avoid deep fried fast foods, bakery products, red meat
- Take medicines as per schedule regularly
- No medications to be taken without Doctor's advice
- Consult doctor for immunization
- Maintain personal Hygiene.

PATIENT & RELATIVES ARE EDUCATED FOR USE OF SAFE & EFFECTIVE MEDICATION & FOOD DRUG REACTION

प्रतिबंधात्मक उपाय

मद्यपान, तंबाखू सेवन आणि धूम्रपान टाळावे.
 दररोज २० ते ३० मिनिटे व्यायाम करावा.
 सकस आहाराचे सेवन करावे.
 बेक्री उत्पादने व तळलेल्या पदार्थांचे सेवन टाळावे.
 दिलेल्या सूचनांनुसार वेळेवर औषधे घ्यावीत.
 डॉक्टरांच्या सल्ल्याशिवाय औषधे घेऊ नयेत.
 लसीकरणसंबंधी डॉक्टरांचा सल्ला घ्या.

When and how to Obtain Urgent Care :-

Special Instruction Please contact on given number if following symptoms are observed--
 1) Any reaction like nausea, vomiting,
 2) Itching or rash on body after consumption of medicines.
 3) Noticed any abnormal findings.
 4) If there is bleeding from any orifices if patient is on anticoagulant like warfarin.

कुठलेही औषध घेतल्यावर खालील लक्षणे जाणवल्यास त्वरित संपर्क करावा.
 १) अंगावर पुरळ उठून खाज येणे.



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DISCHARGE SUMMARY

MRNO	: 3088902	IP No	: 154811
Patient Name	: Mrs. SANGITA BABAURAO MULIK	Visit No	: IP-1
Gender/Age	: Female / 54Y 0M 3D	MLC Case	: Yes
Admission Date	: 22/11/2024 11:08 am	MLC No	: 2854
Discharge Date	: 27/11/2024 01:09 pm	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Ramchandra Desai	Department	: Internal Medicine

When and how to Obtain Urgent Care :-

- २) उलटी किंवा खूप मळमळ होणे.
३) शरीरातील कुठल्याही अवयवातून रक्तस्राव सुरू झाल्यास

Followup Visit Details :-

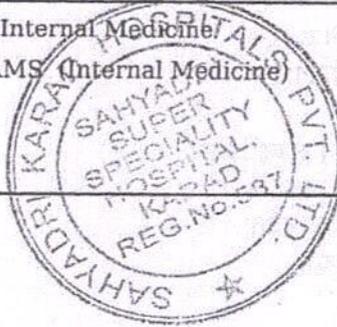
S.No	VISIT DATE	FOLLOWUP DAYS	FOLLOWUP DOCTOR	INSTRUCTIONS
1	04/12/2024	7	Ramchandra Desai	IN OPD

Contact in Emergency :-

, (02164) 661800, 227227, 227427, 224411, 9673338227

Signature of RMO / Clinician Incharge

Doctor Name : Dr. Ramchandra Desai, Internal Medicine
Degree : MBBS, MD, DNB-MNAMS (Internal Medicine)
Reg No : 84761
Entered By : Kalyani Yadav



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DISCHARGE SUMMARY

MRNO	: 3088709	IP No	: 154721
Patient Name	: Mr. SHUBHAM ARJUN YADAV	Visit No	: IP-1
Gender/Age	: Male / 30Y 0M 7D	MLC Case	: Yes
Admission Date	: 21/11/2024 09:42 pm	MLC No	: 2847-1
Discharge Date	: 28/11/2024 12:18 pm	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Ramchandra Desai	Department	: Internal Medicine

Provisional Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1		Provisional	ACCIDENTAL GAS INHALATION

Final Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1	T59.9	Gases, fumes and vapours, unspecified	GAS LEAK OF DICHLOROACETIC ACID
2	S27.3	Other injuries of lung	ACUTE LUNG INJURY

Chief Complaints :-

A 30 YR/M B/B RELATIVE WITH H/O ACCIDENTAL INHALATION OF DICHLOROACETIC ACID ,GAS LEAK DONE AT SHALGAON MIDC ON 21/11/24 AT AROUND 5:20 PM WITH C/O SEVERE BREATHLESSNESS
 CYNOSIS
 SWEATING
 NAUSEA

Clinical History / Procedure :-

NO ANY

Examination At Admission :-

S/E
 RS-B/L CREPTS+
 CVS-S1S2N
 CNS-CONSCIOUS,ORIENTED

S.No	Vitals	Units	Measures	Units	Type	Status
1	Temperature (°F)	98.6	Weight (Kg)		Pallor	Absent
2	Pulse Rate (/Min)	84	Height (cm)		Oedema	Absent
3	R.R. (/Min)	22	BMI		Cyanosis	Absent
4	B.P. (mm Hg)	130/70			Icterus	Absent



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DISCHARGE SUMMARY

MRNO	: 3088709	IP No	: 154721
Patient Name	: Mr. SHUBHAM ARJUN YADAV	Visit No	: IP-1
Gender/Age	: Male / 30Y 0M 7D	MLC Case	: Yes
Admission Date	: 21/11/2024 09:42 pm	MLC No	: 2847-1
Discharge Date	: 28/11/2024 12:18 pm	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Ramchandra Desai	Department	: Internal Medicine

Course in the Hospital :-

A MALE PATIENT B/B RELATIVE WITH ABOVE MENTIONED COMPLAINTS ADMITTED IN ICU .NECESSARY INVESTIGATIONS DONE ,ANTIBIOTIC ,ANTACIDS,NEBULISATION ,MUCOLYTIC STARTED TO THE PATIENT .NOT MAINTAINING SPO2 HENCE TAKEN ON O2 ,SPO2 MONITORED .BP MONITORED .PATIENT IS NOW STABLE HENCE SHIFTED TO WARD .TAKEN ON NASAL PRONE ..PATIENT IS NOW HEMODYNAMICALLY STABLE HENCE ADVISED DISCHARGE WITH ORAL MEDICATION .

Medication During Hospital Stay :-

INJ.MONOCEF 1GM IV BD
 INJ.PAN 40 MG IV OD
 INJ.RANTAC 50 MG IV TID
 INJ.MUCOMIX IV 20 ML/2HRLY
 INJ.NAHCO3 INFUSION 10 ML/HR
 NEB.D+B TID
 INJ.AVIL 1/2 AMP TID
 TAB.RABLET 20 MG BD
 INJ.DEXA 4 MG TID
 NEB.D+B QID
 CAP.BENZ 100 MG TID
 SYP.ALLEX 10 ML TID
 CIPLOX -D+LUBREX D QID L/A BOTH EYE
 SYP DUPHALAC 20ML HS

Condition At Discharge :-

STABLE

Medication Advised at Discharge :-

TAB RABLET 20 MG
 1.....0.....1 X 10 DAYS
 TAB OMNACORTIL 10
 0.....1.....0 X 5 DAYS
 TAB DERIPHYLLIN 150 MG
 1/2.....0.....1/2 X 10 DAY

Diet :-

REGULAR DIET



TRUE COPY



DISCHARGE SUMMARY

MRNO	: 3088709	IP No	: 154721
Patient Name	: Mr. SHUBHAM ARJUN YADAV	Visit No	: IP-1
Gender/Age	: Male / 30Y 0M 7D	MLC Case	: Yes
Admission Date	: 21/11/2024 09:42 pm	MLC No	: 2847-1
Discharge Date	: 28/11/2024 12:18 pm	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Ramchandra Desai	Department	: Internal Medicine

Preventive Advice :-

Preventive Aspect :

- Do not smoke or use tobacco. Do not drink alcohol.
- Exercise daily for 20 - 30 mins
- Eat a healthy diet
- Avoid deep fried fast foods, bakery products, red meat
- Take medicines as per schedule regularly
- No medications to be taken without Doctor's advice
- Consult doctor for immunization
- Maintain personal Hygiene.

PATIENT & RELATIVES ARE EDUCATED FOR USE OF SAFE & EFFECTIVE MEDICATION & FOOD DRUG REACTION

प्रतिबंधात्मक उपचार

- मद्यपान, तंबाखू सेवन आणि धूम्रपान टाळावे.
- दररोज २० ते ३० मिनिटे व्यायाम करावा.
- सक्षम आहाराचे सेवन करावे.
- बेकरी उत्पादने व तळलेल्या पदार्थांचे सेवन टाळावे.
- दिलेल्या सूचनांनुसार वेळेवर औषधे घ्यावीत.
- डॉक्टरांच्या सल्ल्याशिवाय औषधे घेऊ नयेत.
- लसीकरणसंबंधी डॉक्टरांचा सल्ला घ्या.

When and how to Obtain Urgent Care :-

- Special Instruction Please contact on given number if following symptoms are observed--
- 1) Any reaction like nausea, vomiting.
 - 2) Itching or rash on body after consumption of medicines.
 - 3) Noticed any abnormal findings.
 - 4) If there is bleeding from any orifices if patient is on anticoagulant like warfarin.

कुठलेही औषध घेतल्यावर खालील लक्षणे जाणवल्यास त्वरित संपर्क करावा.

- १) अंगावर पुरळ उठून खाज येणे.
- २) उलटी किंवा खूप मळमळ होणे.
- ३) शरीरातील कुठल्याही अवयवातून रक्तस्राव सुरु होणे.

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DISCHARGE SUMMARY

MRNO	: 3088709	IP No	: 154721
Patient Name	: Mr. SHUBHAM ARJUN YADAV	Visit No	: IP-1
Gender/Age	: Male / 30Y 0M 7D	MLC Case	: Yes
Admission Date	: 21/11/2024 09:42 pm	MLC No	: 2847-1
Discharge Date	: 28/11/2024 12:18 pm	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Ramchandra Desai	Department	: Internal Medicine

Followup Visit Details :-

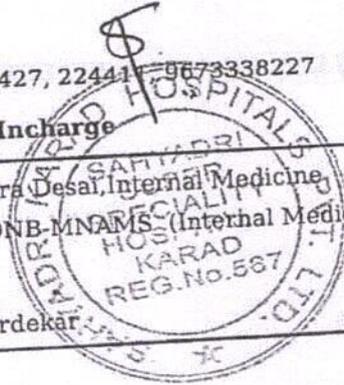
S.No	VISIT DATE	FOLLOWUP DAYS	FOLLOWUP DOCTOR	INSTRUCTIONS
1	09/12/2024	11	Ramchandra Desai	IN OPD

Contact in Emergency :-

(02164) 661800, 227227, 227427, 224417, 9673338227

Signature of RMO / Clinician Incharge

Doctor Name : Dr. Ramchandra Desai, Internal Medicine
 Degree : MBBS, MD, DNB-MNAMS (Internal Medicine)
 Reg No : 84761
 Entered By : Supriya devardekar



TRUE COPY



DISCHARGE SUMMARY

1

MRNO : 3088700
 Patient Name : Mrs. PRAJKTA POPAT MULIK
 Gender/Age : Female / 24Y 5M 19D
 Admission Date : 21/11/2024 09:04 pm
 Discharge Date : 24/11/2024 12:10 pm
 Clinician Incharge : Dr. Ramchandra Desai

IP No : 154717
 Visit No : IP-1
 MLC Case : Yes
 MLC No : 2847-5
 Reff Doctor : Walk-in
 Department : Internal Medicine

Provisional Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1		Provisional	A/H/O GAS LEAK WITH LRTI

Final Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1	T59.8	Other specified gases, fumes and vapours	ACUTE LUNG INJURY SECONDARY TO DICHLOROACETIC ACID FUMES INHALATION

Chief Complaints :-

A 24 YRS FEMALE PATIENT B/B RELATIVES WITH A/H/O -ACCIDENTAL INHALATION OF DICHLOROACETIC ACID DUE TO GAS LEAK AT MYANMAR INDUSTRY SHALGAON ON 21/11/24 AT AROUND 5.30PM.

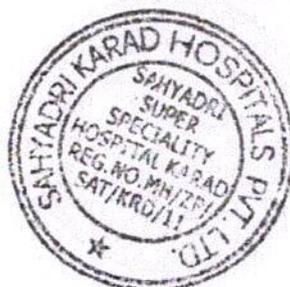
- C/O- BREATHLESSNESS
- SWEATING
- NAUSEA
- PERIPHERAL CYANOSIS

Clinical History / Procedure :-

Examination At Admission :-

S/E-
 CVS- S1S2N
 RS- B/L CREPTS
 CNS- CONSCIOUS
 P/A- SOFT

S.No	Vitals	Units	Measures	Units	Type	Status
1	Temparature (°F)	AFEB	Weight (Kg)		Pallor	Absent
2	Pulse Rate (/Min)	88	Height (cm)		Oedema	Absent
3	R.R. (/Min)	24	BMI		Cyanosis	Present
4	B.P. (mm Hg)	130/70			Icterus	Absent



TRUE COPY

DISCHARGE SUMMARY

MRNO	: 3088700	IP No	: 154717
Patient Name	: Mrs. PRAJKTA POPAT MULIK	Visit No	: IP-1
Gender/Age	: Female / 24Y 5M 19D	MLC Case	: Yes
Admission Date	: 21/11/2024 09:04 pm	MLC No	: 2847-5
Discharge Date	: 24/11/2024 12:10 pm	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Ramchandra Desai	Department	: Internal Medicine

Course in the Hospital :-

PATIENT GOT ADMITTED WITH ABOVE MENTIONED HISTORY AND COMPLAINTS. ALL REQUIRED INVESTIGATIONS DONE. PATIENT SHIFTED TO ICU. PATIENT TREATED WITH IV ANTIBIOTICS, ANTACIDS, ANTIEMETICS, STEROIDS, SODABICARB, NEBULISATION AND OTHER SUPPORTIVE MEDICINES. O2 SUPPORT STARTED. GRADUALLY PATIENT GC IMPROVING. 2 D ECHO DONE. REPORT NOT AS PATIENT STABLE SO SHIFTED TO WARD. IN WARD PATIENT TREATED WITH SAME MEDICINES AS IN ICU. O2 SUPPORT REMOVED. PATIENT WAS MAINTAINING SATURATION ON ROOM AIR. AS PATIENT STABLE SO DISCHARGED WITH ORAL MEDICATIONS.

Medication During Hospital Stay :-

INJ MONOCEF 1 GM IV BD
 INJ PAN 40 MG IV OD
 INJ SOLUMEDROL INFUSION
 INJ RANTAC 50 MG IV TDS
 INJ MUCOMIX INFUSION
 INJ ADRENALLINE INFUSION
 NEBULISATION WITH BUDATE AND DUOLIN QID
 CIPLOX D EYE DROP QID
 INJ AVIL IV TDS

Condition At Discharge :-

STABLE

Medication Advised at Discharge :-

TAB OMNACORTIL 10 MG 1 OD
 0-----1-----0 X TILL REVIEW
 TAB RABLET 20 MG 1 BD
 1-----0-----1 X TILL REVIEW
 TAB CETRIZ 5 MG 1 BD
 1-----0-----1 X TILL REVIEW

Preventive Advice :-

Preventive Aspect :

- Do not smoke or use tobacco. Do not drink alcohol.
- Exercise daily for 20 - 30 mins
- Eat a healthy diet
- Avoid deep fried fast foods, bakery products, red meat
- Take medicines as per schedule regularly



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DISCHARGE SUMMARY

MRNO : 3088700
 Patient Name : Mrs. PRAJKTA POPAT MULIK
 Gender/Age : Female / 24Y 5M 19D
 Admission Date : 21/11/2024 09:04 pm
 Discharge Date : 24/11/2024 12:10 pm
 Clinician Incharge : Dr. Ramchandra Desai
 IP No : 154717
 Visit No : IP-1
 MLC Case : Yes
 MLC No : 2847-5
 Reff Doctor : Walk-in
 Department : Internal Medicine

Preventive Advice :-

- No medications to be taken without Doctor's advice
- Consult doctor for immunization
- Maintain personal Hygiene.

PATIENT & RELATIVES ARE EDUCATED FOR USE OF SAFE & EFFECTIVE MEDICATION & FOOD DRUG REACTION

प्रतिबंधात्मक उपाय

मद्यपान, तंबाखू सेवन आणि धूम्रपान टाळावे.
 दररोज २० ते ३० मिनिटे व्यायाम करावा.
 सकस आहाराचे सेवन करावे.
 बेकरी उत्पादने व तळलेल्या पदार्थांचे सेवन टाळावे.
 दिलेल्या सूचनांनुसार वेळेवर औषधे घ्यावीत.
 डॉक्टरांच्या सल्ल्याशिवाय औषधे घेऊ नयेत.
 लसीकरणसंबंधी डॉक्टरांचा सल्ला घ्या.

When and how to Obtain Urgent Care :-

Special Instruction Please contact on given number if following symptoms are observed--

- 1) Any reaction like nausea, vomiting,
- 2) Itching or rash on body after consumption of medicines.
- 3) Noticed any abnormal findings.
- 4) If there is bleeding from any orifices if patient is on anticoagulant like warfarin.

कुठलेही औषध घेतल्यावर खालील लक्षणे जाणवल्यास त्वरित संपर्क करावा.

- १) अंगावर पुरळ उठून खाज येणे.
- २) उलटी किंवा खूप मळमळ होणे.
- ३) शरीरातील कुठल्याही अवयवातून रक्तस्राव सुरू झाल्यास

Followup Visit Details :-

S.No	VISIT DATE	FOLLOWUP DAYS	FOLLOWUP DOCTOR	INSTRUCTIONS
1	27/11/2024	3	Ramchandra Desai	F/U IN OPD



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DISCHARGE SUMMARY

MRNO	: 3088700	IP No	: 154717
Patient Name	: Mrs. PRAJKTA POPAT MULIK	Visit No	: IP-1
Gender/Age	: Female / 24Y 5M 19D	MLC Case	: Yes
Admission Date	: 21/11/2024 09:04 pm	MLC No	: 2847-5
Discharge Date	: 24/11/2024 12:10 pm	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Ramchandra Desai	Department	: Internal Medicine

Contact in Emergency :-

, (02164) 661800,227227, 227427, 224411, 9673338227

Signature of RMO / Clinician Incharge

(Archna)

Doctor Name	: Dr. Ramchandra Desai, Internal Medicine
Degree	: MBBS, MD ,DNB-MNAMS (Internal Medicine)
Reg No	: 84761
Entered By	: archana patil



(Signature)
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DISCHARGE SUMMARY

RNO : 3088705
 Patient Name : Master VARADRAJ POPAT MULIK
 Gender/Age : Male / 7Y 4M 9D
 Admission Date : 21/11/2024 09:22 pm
 Discharge Date : 24/11/2024 08:51 am
 Physician Incharge : Dr. Mahesh Umardand

IP No : 154719
 Visit No : IP-1
 MLC Case : Yes
 MLC No : 2847-6
 Reff Doctor : Walk-in
 Department : Paediatric

Allergies:-

NOT KNOWN

Provisional Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
		Provisional	GAS LEAK WITH ARDS

Final Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1	T54.2	Corrosive acids and acid-like substances	ACCIDENTAL INHALATION OF DICHLOROACETIC ACID ARDS

Chief Complaints :-

7 YEARS OLD MCH B/B RELATIVES WITH C/O :-

- A/H/O :- ACCIDENTAL INHALATION OF DICHLORO ACETIC ACID AT ABOUT 7:00 PM ON 21/11/2024

C/O :- VOMITING

- EYE PAIN

- WATERY DISCHARGES FROM EYE

- PERIPHERAL CYNOSIS

Clinical History / Procedure :-

NO ANY MEDICAL AND SURGICAL HISTORY .

Examination At Admission :-

S/R :-

R - SPASM +

CVS - S1 AND S2 HEARD NORMAL

P/A - SOFT , NON TENDERNESS

CNS - CONSCIOUS , ORIENTED

S.No	Vitals	Units	Measures	Units	Type	Status
1	Temparature (°F)	AFEB	Weight (Kg)		Pallor	Absent
2	Pulse Rate (/Min)	107 B/MIN	Height (cm)		Oedema	Absent
3	R.R. (/Min)	22/MIN	BMI		Cyanosis	Absent
4	B.P. (mm Hg)	130/80			Icterus	Absent



TRUE COPY

DISCHARGE SUMMARY

MRNO	: 3088705	IP No	: 154719
Patient Name	: Master VARADRAJ POPAT MULIK	Visit No	: IP-1
Gender/Age	: Male / 7Y 4M 9D	MLC Case	: Yes
Admission Date	: 21/11/2024 09:22 pm	MLC No	: 2847-6
Discharge Date	: 24/11/2024 08:51 am	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Mahesh Umardand	Department	: Paediatric

Course in the Hospital :-

7 YEARS OLD MCH COME IN CASUALTY , AFTER STABILISATION PATIENT SHIFTED TO ICU .ALL NECE INVESTIGATIONS DONE .CHEST X- RAY DONE,2D-ECHO DONE S/O - NSR,DIASTOLIC FUNCTION - NOR .TREATED WITH ANTACID,ANTIBIOTICS ,ANTI - EMETIC ,AND IV FLUIDS AND OTHER SUPPORTIVE MEDICINES,PATIENT G.C IMPROVED ,SHIFTED TO WARD AND TREATED SAME AS IN ICU . PATIE RESPONDED WELL TO GIVEN MEDICATIONS , AMBULATED HENCE DISCHARGED GIVEN WITH ORAL MEDICATIONS AND ADVICE .

Medication During Hospital Stay :-

INJ CEFTRIAZONE 650 MG BD
 INJ AMIKACIN 120 MG OD
 INJ ONDEM 0.5 ML TDS
 INJ PAN 20 MG OD
 INJ METRO SOS
 3 % NS NEB WITH BUDECORT (0.5) + DUOLIN (1/2 AMP) TDS
 INJ DEXA 0.5 ML TDS
 INJ AVIL 1/3 AMP TDS
 IVF EP 500 ML/8 HRLY (18 DPS/MIN)
 TAB LEVOCET 5 MG BD
 1/2 ---0---1/2

Condition At Discharge :-

STABLE .

Medication Advised at Discharge :-

TAB RINIFOL DT BD
 1----0-----1 X 5 DAYS

SYP CEPODEM 100 MG BD
 3.5 ML---0---4 ML X 5 DAYS

SYP ZENTAL 10 ML HS
 0-----0-----10ML

AFTER 7 DAYS
 SYP HEMFER BD
 2.5 ML---0---2.5 ML 1 HR AFTER FOOD

SYP CYPON BD
 2.5 ML ---0---2.5 ML 1/2 HR BEFORE FOOD




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DISCHARGE SUMMARY

MRNO : 3088705 IP No : 154719
 Patient Name : Master VARADRAJ POPAT MULIK Visit No : IP-1
 Gender/Age : Male / 7Y 4M 9D MLC Case : Yes
 Admission Date : 21/11/2024 09:22 pm MLC No : 2847-6
 Discharge Date : 24/11/2024 08:51 am Ref Doctor : Walk-in
 Physician Incharge : Dr. Mahesh Umardand Department : Paediatric

et :-

REGULAR DIET .

Preventive Advice :-

Patient & family is educated for the nutrition & immunization needs.

PATIENT & RELATIVES ARE EDUCATED FOR USE OF SAFE & EFFECTIVE MEDICATION & FOOD DRUG REACTION

When and how to Obtain Urgent Care :-

Please contact on given number if following symptoms are observed--If poor feeding ,not accepting feeds ,lethargic ,not passed urine (Dry diaper for 12 hrs) Cynosis ,History of excessive crying ,jaundice ,history of Bilious vomiting ,abdominal distension ,not passed motion ,history of bloody stool .

खालीलपैकी कुठलीही लक्षणे आढळल्यास रुग्णालयाशी त्वरीत संपर्क साधावा(१)जर बाळ तोंडाने कमी घेऊ लागल्यास(२)बाळाने लघवी न केल्यास (३)बाळ जर मलूल दिसू लागले(४)बाळाचे ओठ, हाताचे तळवे, पायाचे पंजे निळसर दिसू लागल्यास(५)बाळ खूप रडत असल्यास(६)बाळाला पिवळ्या रंगाच्या उलट्या होत असल्यास(७)बाळाचे पोट फुगू लागल्यास(८)बाळाला कळी संडास होत असल्यास

Followup Visit Details :-

S.N	VISIT DATE	FOLLOWUP DAYS	FOLLOWUP DOCTOR	INSTRUCTIONS
1	02/12/2024	8	Mahesh Umardand	IN OPD

Contact in Emergency :-

(02164) 661800,227227, 227427, 224411, 9673338227



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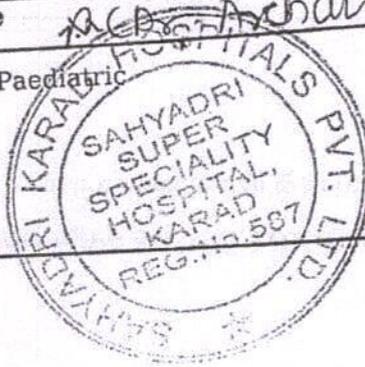
DISCHARGE SUMMARY

MRNO	: 3088705	IP No	: 154719
Patient Name	: Master VARADRAJ POPAT MULIK	Visit No	: IP-1
Gender/Age	: Male / 7Y 4M 9D	MLC Case	: Yes
Admission Date	: 21/11/2024 09:22 pm	MLC No	: 2847-6
Discharge Date	: 24/11/2024 08:51 am	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Mahesh Umardand	Department	: Paediatric

Signature of RMO / Clinician Incharge

Archana Patil

Doctor Name : Dr.Mahesh Umardand, Paediatric
Degree : MBBS
Reg No :
Entered By : archana patil



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D3 (9)

Sahyadri
HOSPITALS

DEATH SUMMARY

MRNO : 3088712
 Patient Name : Mr. KISHOR TATYASO SAPKAR
 Gender/Age : Male / 38Y 0M 1D
 Admission Date : 21/11/2024 09:53 pm
 Date of Death : 22/11/2024 12:24 pm
 Clinician Incharge : Dr. Ramchandra Desai

IP No : 154723
 Visit No : IP-1
 MLC Case : Yes
 MLC No : 2847/24
 Reff Doctor : Walk-in
 Department : Internal Medicine

Provisional Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1		Provisional	ARDS Inhalation of toxic Fumes (Dichloro Acetic Acid Gas)

Final Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1	J80	Acute respiratory distress syndrome	Pulmonary edema
2	J68.3	Other acute and subacute respiratory conditions due to chemicals, gases, fumes, and vapors	Inhalation of toxic Fumes (Dichloro acetic acid Gas)

Chief Complaints :-

A 38 yrs male patient b/b relative with
 A/H/O- Inhalation of toxic fumes (Dichloro acetic acid Gas)
 C/O- Severe Breathlessness
 Sweating
 Nausea
 Abdominal fullness

Initially admitted outside .shifted to here for further management.

Clinical History / Procedure :-

Not Known

Examination At Admission :-

RS-B/L crepts. .+++
 C/S- S1 S2 tachy
 CNS- Conscious, oriented
 PA- Distension

S.No	Vitals	Units	Measures	Units	Type	Status
1	Pulse Rate (/Min)	138	Height (cm)		Oedema	Absent
2	R.R. (/Min)	30	BMI		Cyanosis	Absent
3	B.P. (mm Hg)	180/120			Icterus	Absent
4	Temperature (°F)	Afeb.	Weight (Kg)		Pallor	Absent



Sahyadri Super Speciality Hospital Karad

Adv. Dadasaheb Chavan Nagar, Warunji Phata, Karad 415110
 Tel.: 02164 - 227 227 / 661800 | Fax : +91 20 6721 5098 | Feedback.karad@sahyadrihospitals.com

Sahyadri Karad Hospitals Private Limited (CIN: U85110PN2006PTC128551)

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| Pune - Deccan Gymkhana, Kothrud, Hadapsar, Hadapsar Annex, Bibwewadi, Kasba Peth, Nagar Road | Karad | Nashik |

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DEATH SUMMARY

MRNO	: 3088712	IP No	: 154723
Patient Name	: Mr. KISHOR TATYASO SAPKAR	Visit No	: IP-1
Gender/Age	: Male / 38Y 0M 1D	MLC Case	: Yes
Admission Date	: 21/11/2024 09:53 pm	MLC No	: 2847/24
Date of Death	: 22/11/2024 12:24 pm	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Ramchandra Desai	Department	: Internal Medicine

Course in the Hospital :-

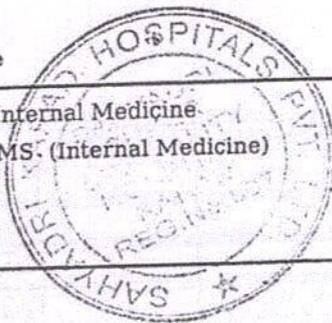
A 38 yrs male patient admitted in this hospital with above mentioned history and complaints, In causality patient severe breathlessness with desaturated, so emergency intubated with ETT 7.5 , there was profuse frothing from ETT, during intubation sedation given. ABG done severe respiratory acidosis. Shifted on mech. venti. with high peep. Started with Inj-Adrenaline i/v/o- anaphylaxis .After primary stabilization patient shifted to ICU for further management. CXR s/o- Severe Pulmonary edema (ARDS). Lab s/o- Moderated leukocytosis with absolute neutrophilia. In ICU treated with IV fluids ,anti-biotics, antacids, bicarb, nebulization and all supportive treatment. Patient had hypotension ,so inotropic support started with high dose. Central line and Arterial line insertion done. Persistent patient had hypotension ,so inotropic support increased accordingly. Critical GC explain to relative in details. On 22/11/24 early morning had severe hypotension f/b bradycardia ,so CPR started according to ACLS protocol. Inotropic support bolus given, CPR continue for 45 min. In spite of giving all resuscitative measures , patient does not reverted his own rhythm .12 lead ECG s/o- straight line , so patient declared as dead to relative 11.30 AM.

Cause of Death :-

Body send post martum to rule out cause of death.

Signature of RMO / Clinician Incharge

Doctor Name	: Dr. Ramchandra Desai, Internal Medicine
Degree	: MBBS, MD ,DNB-MNAMS. (Internal Medicine)
Reg No	: 84761 <i>Roer</i>
Entered By	: mahesh salunkhe



[Signature]
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DEATH SUMMARY

MRNO	: 3088675	IP No	: 154713
Patient Name	: Mrs. NILAM RETHREKAR	Visit No	: IP-1
Gender/Age	: Female / 26Y 0M 0D	MLC Case	: Yes
Admission Date	: 21/11/2024 08:08 pm	MLC No	: 0
Date of Death	: 22/11/2024 05:54 am	Reff Doctor	: Ajayshree Adhikrao Maskar
Clinician Incharge	: Dr. Ramchandra Desai	Department	: Internal Medicine

Provisional Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1		Provisional	ACCIDENTAL INHALATION OF CHEMICAL GAS (DICHLORO ACETIC ACID)

Final Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1	T59.9	Gases, fumes and vapours, unspecified	ACCIDENTAL INHALATION OF CHEMICAL GAS (DICHLORO ACETIC ACID)

Chief Complaints :-

A 26 YRS OLD FEMALE PT B/B RELATIVES WITH A/H/O- ACCIDENTAL INHALATION OF CHEMICAL GAS (DICHLORO ACETIC ACID) AT ABOUT 6: 30 PM DURING WORKING IN CHEMICAL FACTORY AT BOMBALEWA MIDC THEN PT C/O- SEVERE BREATHLESSNESS
SWEATING
NAUSEA
ABDOMINAL FULLNESS

Clinical History / Procedure :-

NO ANY

Examination At Admission :-

RS-B/L CREPS ++
CVS-S1S2 +
P/A-SOFT
CNS-PT CONSCIOUS, ORIENTED.

S.No	Vitals	Units	Measures	Units	Type	Status
1	Temperature (°F)	98.6	Weight (Kg)		Pallor	Absent
2	Pulse Rate (/Min)	112	Height (cm)		Oedema	Absent
3	R.R. (/Min)	36	BMI		Cyanosis	Absent
4	B.P. (mm Hg)	110/70			Icterus	Absent



[Signature]

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DEATH SUMMARY

MRNO	: 3088675	IP No	: 154713
Patient Name	: Mrs. NILAM RETHREKAR	Vislt No	: IP-1
Gender/Age	: Female / 26Y 0M 0D	MLC Case	: Yes
Admission Date	: 21/11/2024 08:08 pm	MLC No	: 0
Date of Death	: 22/11/2024 05:54 am	Reff Doctor	: Ajayshree Adhikrao Maskar
Clinician Incharge	: Dr. Ramchandra Desai	Department	: Internal Medicine

Course in the Hospital :-

A 26 YRS OLD FEMALE PT B/B RELATIVES WITH ABOVE MENTIONED HISTORY AND COMPLAINTS AFTER PRIMARY STABILIZATION IN CASUALTY PT SHIFTED TO ICU FOR FURTHER MANAGEMENT. IN ICU PT TREATED WITH NIV SUPPORT, ANTIBIOTICS, ANTACIDS, INJ ADRENALIN INFUSION, INJ MPS INFUSION, INJ SODABICARB INFUSION, INJ MUCOMIX INFUSION, ANTI HISTAMINICS, NEBULAZATION AND OTHER SUPPORTIVE MEDICINES. CRITICAL AND POOR GC EXPLAINED TO RELATIVES. PT HAD SEVERE BREATHLESS WITH NIV SUPPORT, PT HAD SEVERE PULMONARY OEDEMA HENCE PT INTUBATED WITH ETT NO 7 AND TAKEN ON MECHANICAL VENTILATORY SUPPORT. PT HAD HYPOTENSION TAKEN ON INOTROPIC SUPPORT. POOR AND CRITICAL GC EXPLAINED TO RELATIVES.

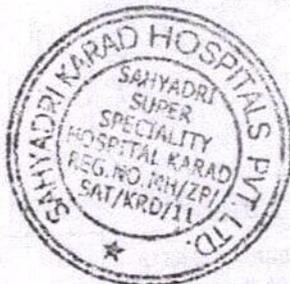
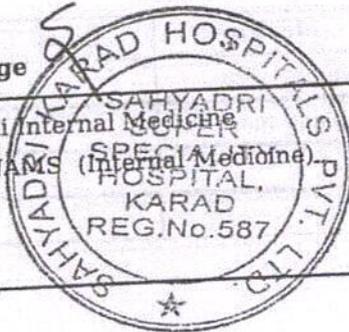
ON 22/11/24 AT 4:30 AM PT HAD SUDDEN CARDIO-RESPIRATORY ARREST CPR STARTED ACCORDING TO ACLS PROTOCAOL TILL ASYSTOLE SHOWS ON MONITAR CPR CONTINUED, IN INSPITE OF GIVING ALL RESUCITATIVE MEASURES ACCORDING TO ACLS PROTOCOL PT NOT REVERTED TO HIS OWN RHYTHM, PULSE AND BP NOT RECORDABLE, NO SPONTANEOUS BREATHING, PUPILS DILATED AND FIXED, 12 LEAD ECG SHOWS STRIGHT LINE HENCE PT DECLEARED AS DEATH AND INFORMED TO RELATIVES AT 5:00 AM ON 22/11/24.

Cause of Death :-

BODY SEND TO POST MORTUM.

Signature of RMO / Clinician Incharge

Doctor Name	: Dr. Ramchandra Desai
Degree	: MBBS, MD, DNB-MNAMS
Reg No	: 84761
Entered By	: pushakar dhikle



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DEATH SUMMARY

MRNO	: 3088644	IP No	: 154705
Patient Name	: Mrs. SUCHITA UTHALE	Visit No	: IP-1
Gender/Age	: Female / 50Y 0M 0D	MLC Case	: Yes
Admission Date	: 21/11/2024 07:09 pm	MLC No	: 0
Date of Death	: 21/11/2024 08:00 pm	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Ajinkya Bahulekar	Department	: Internal Medicine

Provisional Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1		Provisional	Accidental inhalation of Dichloride acetic acid.

Final Diagnosis :-

S.No	ICD CODE	DIAGNOSIS	DESCRIPTION
1	T50.9	Other and unspecified drugs, medicaments and biological substances	Accidental inhalation of Dichloride acetic acid.

Chief Complaints :-

Breathless
loss of vision
stridor
Cyanosis

Examination At Admission :-

sever breathless
CVS-s1s2 Brady
Rs- dyspnea
PA-Soft
CNS- unconscious

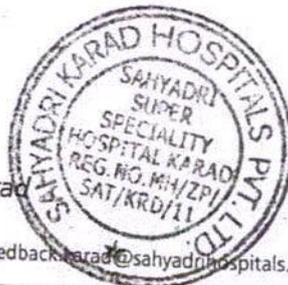
S.No	Vitals	Units	Measures	Units	Type	Status
1	Pulse Rate (/Min)	30	Height (cm)		Oedema	Present
2	R.R. (/Min)	12	BMI		Cyanosis	Present
3	B.P. (mm Hg)	90/40			Icterus	Present
4	Temperature (°F)	98	Weight (Kg)		Pallor	Present

Course in the Hospital :-

50 Yrs male patient brought by relative with above complaints , patient has labored respiration so intubation done , patients Gc poor ,has sudden bradycardia followed by cardiac arrest .So CPR started according to ACLS protocol. In spite all resuscitation measures ,patient unable to re store her own rhythm so declarer as death 8PM.

Medication During Hospital Stay :-

Inj Adrenaline
Inj Noradrenalin
Inj Solumedrol



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DEATH SUMMARY

MRNO	: 3088644	IP No	: 154705
Patient Name	: Mrs. SUCHITA UTHALE	Visit No	: IP-1
Gender/Age	: Female / 50Y 0M 0D	MLC Case	: Yes
Admission Date	: 21/11/2024 07:09 pm	MLC No	: 0
Date of Death	: 21/11/2024 08:00 pm	Reff Doctor	: Walk-in
Clinician Incharge	: Dr. Ajinkya Bahulekar	Department	: Internal Medicine

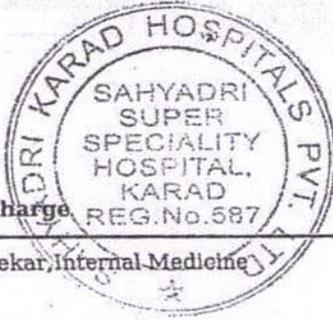
Medication During Hospital Stay :-

Ventilator support

Cause of Death :-

Body sends for Postmortem

Signature of RMO / Clinician Incharge



Doctor Name : Dr.Ajinkya Bahulekar, Internal Medicine

Degree : MBBS

Reg No : 2014/02/0453

Entered By : asif inamdar



TRUE COPY



म्यातंत्र्याचा अपन महोत्सव

महाराष्ट्र शासन
सहाय्यक कामगार आयुक्त यांचे कार्यालय,
उदयोग भवन, विश्रामबाग ४१६४१६ :- सांगली,
दूरध्वनी क्रमांक ०२३३ :- २९५०११९ E-Mail: aclsangli@gmail.com

जा/सकाआ/क्र. २११९/२०२५

दिनांक २०/११/२०२५

प्रति,

मा.निवासी उपजिल्हाधिकारी तथा
मुख्य कार्यकारी अधिकारी,
जिल्हा आपत्ती व्यवस्थापन प्राधिकरण,
सांगली.

विषय :- म्यानमार इंडस्ट्रीज बॉम्बेवाडी, शाळगाव, एम. आ. डी. सी. ता. कडेगाव येथील विधारी
वायू गळतीमुळे झालेले जीवीत व वित्तहानीबाबत.

संदर्भ :- १. प्र. निवासी उपजिल्हाधिकारी तथा मुख्य कार्यकारी अधिकारी, जिल्हा आपत्ती व्यवस्थापन
प्राधिकरण, सांगली. यांचे पत्रक्र. गृह १/ कार्या-६/आरआर.२१९/२५ दि. २२/०५/२०२५.
२. दि. २३/०५/२०२५ रोजी मा. जिल्हाधिकारी, सांगली यांच्या दालनात झालेली बैठक.

महोदय,

उपरोक्त विषयास अनुसरून या कार्यालयामार्फत अहवाल सादर करण्यात आलेला होता. तथापि सदर
अहवालाबाबत राष्ट्रीय हरीत लवाद वेस्टर्न झोन पुणे यांचे Original Application No. २३७/२०२४ मध्ये
नमुद मयत/ जखमी कामगारांच्या अंतिम वेतनाबाबतचा तपशील मागणी केल्याने खालील प्रमाणे सादर
करण्यात येत आहे.

अ.क्र.	मयत कामगारांचे नाव	मयत /जखमी	वेतनाचा महिना	एकुण वेतन
१.	कै. सुचिता राजेश उथळे	मयत	माहे सप्टेंबर २०२४	२४५३८.००
२.	कै. निलम मारुती रेठरेकर	मयत	माहे जुलै २०२३	१३२५५.००
३.	कै. किशोर तात्यासो सापकर	मयत	माहे नोव्हेंबर २०२४	१०५००.००
४.	श्री. गणेश सजेंराव माने	जखमी	माहे सप्टेंबर २०२४	१७१४७.००
५.	श्रीमती. सायली पृजारी	जखमी	माहे जुलै २०२४	१५०००.००
६.	श्री. अजिंक्य सावंत	जखमी	माहे सप्टेंबर २०२४	रु. ५००/- प्रती दिन

वरील अनु क्र. १ ते ५ मधील कामगारांच्या वेतनाबाबतचे वेतन चिठ्ठी (Salary Slip) / बँक स्टेटमेन्ट सोबत जोडून सादर करण्यात येत आहे. तथापी कामगार श्री. अजिंक्य सावंत हे सादर आस्थापनेमध्ये दैनिक वेतन (Daily Wages) तत्वावर कामास असून त्यांचे वेतन रोख स्वरूपात असल्याबाबत कामगारांनी सांगितले.

सादरचा अहवाल सविनय सादर.

सोबत - वरीलप्रमाणे

आपला विश्वासू,

(१४/१)

(मु. अ. मुजावर)

सहाय्यक कामगार आयुक्त,
सांगली.

 <p>स्वातंत्र्याचा अमृत महोत्सव</p>	<div style="text-align: center;">  <p>महाराष्ट्र शासन</p> <p>सहाय्यक कामगार आयुक्त यांचे कार्यालय, उदयोग भवन, विश्रामबाग, सांगली :- ४१६४१६</p> <p>दूरध्वनी क्रमांक :- ०२३३-२६७२०४६ E-MAIL: ID aclsangli@gmail.com</p> </div>
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जा.क्र.सकाआ/सां/ १५६८

दिनांक : २३/०५/२०२५

प्रति,
मा. निवासी उपजिल्हाधिकारी तथा
मुख्य कार्यकारी अधिकारी,
जिल्हा आपत्ती व्यवस्थापन प्राधिकरण,
सांगली.

- विषय:- म्यानमार इंडस्ट्रीज, बोंबाळेवाडी, शाळगाव, एम. आय. डी. सी, ता. कडेगाव येथील विषारी वायु गळतीमूळे झालेले जीवीत व वित्तहानी बाबत.
- संदर्भ:- १. प्र. निवासी उपजिल्हाधिकारी तथा मुख्य कार्यकारी अधिकारी, जिल्हा आपत्ती व्यवस्थापन प्राधिकरण, सांगली. यांचे पत्र क्र. गृह १/ कार्या-६/ आरआर. २१९/२५ दि. २२/०५/२०२५.
२. दि. २३/०५/२०२५ रोजी मा. जिल्हाधिकारी, सांगली यांच्या दालनात झालेली बैठक.

महोदय,

उपरोक्त संदर्भिय विषय क्र.१ अन्वये आपण विचारणा केलेल्या व संदर्भिय क्र. २ नुसार मा. जिल्हाधिकारी यांनी दिलेल्या सुचनेनुसार खालील प्रमाणे माहिती सादर करण्यात येत आहे.

१. मयत कामगारांची नावे:-

अ.क्र.	मयत कामगाराची नावे	वय	पत्ता
१.	कै. सुचिता राजेश उथळे	४७ वर्षे	मु.पो. येतगांव, ता. कडेगांव, जि.सांगली ४१५ ३११
२.	कै. निलम मारुती रेठरेकर	३४ वर्षे	मु. वांगरेठरे, पो. शाळगाव ता. कडेगांव, जि.सांगली ४१५ ३०४
३.	कै. किशोर तात्यासो सापकर	४१ वर्षे	मु. बोबाळेवाडी, पो. शाळगाव ता. कडेगांव, जि.सांगली ४१५ ३०४

२. मयत कामगारांना मिळालेला अंतिम पगार:-

१. कै. सुचिता राजेश उथळे,
हुद्दा :- उत्पादन प्रमुख,
शेवटचे वेतन रु. २८,०००/-
२. कै. निलम मारुती रेठरेकर
हुद्दा :- स्टोअर मॅनेजर,
शेवटचे वेतन रु. १४,४००/-
३. कै. किशोर तात्यासो सापकर
हुद्दा :- सुरक्षा रक्षक,
शेवटचे वेतन रु. ११,७४८/-

३. मयत कामगारांच्या वारसांची नावे:-

अ. क्र.	मयत कामगाराचे नाव	वारसाचे नाव	वय	नाते	पत्ता
१.	कै. सुचिता राजेश उथळे	श्री. राजेश उथळे	५०	पती	मु.पो. येतगांव, ता.
		कु. श्रावणी राजेश उथळे	१९	मुलगी	कडेगांव, जि.
		कु. पार्थ राजेश उथळे	१०	मुलगा	सांगली ४१५ ३११
२.	कै. निलम मारुती रेठरेकर	कु. चिन्मय मारुती रेठरेकर	१२	मुलगा	मु. वांगरेठरे, पो.
		कु. श्रीमय मारुती रेठरेकर	१२	मुलगा	शाळगाव ता. कडेगांव, जि.सांगली ४१५ ३०४
३.	कै. किशोर तात्यासो सापकर	गं.भा. दिपाली किशोर सापकर	३५	पत्नी	मु. बोबाळेवाडी,
		कु. हर्ष किशोर सापकर	१४	मुलगा	शाळगाव ता.
		कु. दुर्वा किशोर सापकर	१२	मुलगा	कडेगांव, जि.सांगली ४१५ ३०४

४. दवाखाना उपचारासाठी व्यतित कालावधी:-

सदर कामगार दुर्घटनेमध्ये मयत झाले आहे.

५. जखमी व्यक्तीचा प्रकार (शारिरीक हानीचे स्वरूप):-

जखमी झालेल्या व्यक्तीमध्ये कोणीही कामगार नाही.

६. मयत कामगारांच्या वारसास देण्यात आलेली नुकसान भरपाई:-

मयत ३ कामगारांपैकी कै. निलम मारुती रेटरेकर (ESIC No. ३३१५१०२७००), व कै. किशोर तात्यासो सापकर (ESIC No. ३३१५०४८२१३) हे दोन कामगार कर्मचारी राज्य विमा योजनेचे सभासद होते असे चौकशीमध्ये समजून आले. सबब या कार्यालयाने दि. २३/०५/२०२५ रोजीच्या पत्रान्वये संचालक, कर्मचारी राज्य विमा योजना महामंडळ, राजवाडा चौक, सांगली / विजयनगर चौक, सांगली यांना सदर कामगारांच्या वारसांना त्यांच्या मृत्यु पश्चात मिळणाऱ्या लाभाबाबत/ नुकसान भरपाई बाबत उचित कार्यवाही करण्याची विनंती केली आहे. तसंच कै. सुचिता राजेश उथळे या मयत कामगाराच्या कर्मचारी राज्य विमा योजनेच्या सभासदत्वाबाबत कोणतीही माहिती उपलब्ध न झाल्यामुळे या कार्यालयाच्या सदर पत्रान्वये कै. सुचिता राजेश उथळे यांच्या सभासदत्वाबाबत पडताळणी करून सभासद असल्यास वारसांना लाभ मिळणेबाबत / नुकसान भरपाई देण्याबाबत उचित कार्यवाही करण्याची अथवा सभासद नसल्यास उलट- टपाली या कार्यालयास अवगत करण्याबाबत विनंती करण्यात आलेली आहे.

कर्मचारी राज्य विमा योजनेचा लाभार्थी नसलेल्या जखमी अथवा मयत कामगारांच्या वारसास कर्मचारी नुकसान भरपाई अधिनियम, १९२३ नुसार नुकसान भरपाईची रक्कम मा.नुकसान भरपाई आयुक्त तथा कामगार न्यायालय यांच्या मार्फत निश्चित करण्यात येवुन अदा करण्यात येते.

कर्मचारी नुकसान भरपाई अधिनियम, १९२३ नुसार मयत कामगाराच्या वारसास मिळणारी नुकसान भरपाईची अंदाजे रक्कम खालील प्रमाणे:-

१. कै. सुचिता राजेश उथळे (वय वर्षे ४७) Factor = १६३.०७

गणना :- १६३.०७ * रु. ७,५००/- = रु. १२,२३,०२५/-

मयत कामगाराच्या वारसास नुकसान भरपाईपोटी मिळावयाची रक्कम = रु. १२,२३,०२५/-
(अक्षरी :- रुपये बारा लक्ष तेविस हजार पंचवीस फक्त)

या कार्यालयाच्या दि. २८/०१/२०२५ रोजीच्या पत्रान्वये मा. नुकसान भरपाई आयुक्त तथा कामगार न्यायालय, सांगली यांना मयत कामगारांचा तपशील देण्यात आलेला असुन मयत कामगारांच्या वारसांना नुकसान भरपाई देण्याबाबत उचित कारवाई करण्याची विनंती करण्यात आलेली आहे.

७. मयत मालकाच्या वारसास मिळणाऱ्या नुकसान भरपाईबाबत :-

कै. मंदार नंदकुमार नलवडे, हे सदर आस्थापनेमध्ये मालक होते व दि. २१/११/२०२४

रोजी मे. म्यानमार केमिकल कंपनी मध्ये विषारी वायु गळती होवुन झालेल्या दुर्घटनेमध्ये काही दिवसांनी त्यांचा मृत्यु झाला. कर्मचारी नुकसान भरपाई अधिनियम, १९२३ अंतर्गत कामगारांना अपघातानंतर जखमी अथवा मृत्यु पश्चात त्यांच्या वारसांना नुकसान भरपाई मिळण्याची तरतुद आहे. मात्र आस्थापना मालक यांना नुकसान भरपाई मिळण्याबाबत कोणतेही तरतुद सदर अधिनियमांतर्गत नाही.

सदरची माहिती आपल्या माहिती व पुढील कार्यवाहीसाठी सादर.

आपला विश्वासु

(मु. अ. मुजावर)

सहाय्यक कामगार आयुक्त,
सांगली.



महाराष्ट्र शासन
सहाय्यक कामगार आयुक्त यांचे कार्यालय,
उद्योग भवन, विश्रामबाग सांगली.

Email :- aclsangli@gmail.com

दुरध्वनी क्र. ०२३३-२९५०११९

जा.क्र./सकाआ/सां/आस्था/२६८/२०२५

दिनांक :- २८.०९.२०२५

प्रति,

मा. नुकसान भरपाई आयुक्त,
कामगार न्यायालय,
सांगली.

विषय :- मे. म्यानमार केमिकल कंपनी, प्लॉट नं A -५३, बॉबाळेवाडी एम आय डी सी, ता. कडेगाव, जि. सांगली. या आस्थापने मधिल दि. २१/११/२०२४ रोजी झालेल्या दुर्घटनेमधिल मयत कामगारांना कर्मचारी नुकसान भरपाई मिळणेकामी उचित कार्यवाही करणेबाबत.

महोदय,

उपरोक्त विषयाच्या अनुषंगाने आपणास सविनय सादर करण्यात येते की, दि. २१/११/२०२४ रोजी मे. म्यानमार केमिकल कंपनी, प्लॉट नं A -५३, बॉबाळेवाडी एम आय डी सी, ता. कडेगाव, जि. सांगली. या आस्थापनेमध्ये वायुगळती होऊन झालेल्या दुर्घटनेमध्ये सदर आस्थापनेमध्ये काम करणाऱ्या खालील कामगारांचा मृत्यु झालेला आहे.

कामगारांचे नाव	वय	राहणार
१. कै. सुचित्रा राजेश उथळे	४५	येतगाव
२. कै. निलम मारुती रेठरेकर	२६	मसूर
३. कै. किशोर तात्यासो सापकर	३८	बॉबाळेवाडी

आपणास याद्वारे विनंती करण्यात येते की, सदर दुर्घटनेमधील मयत कामगारांच्या वारसांना कर्मचारी नुकसान भरपाई अधिनियम, १९२३ अंतर्गत नुकसान भरपाई मिळवून देणेबाबत आपल्या स्तरावर उचित कार्यवाही करावी (सोबन सदर दुर्घटनेबाबत कडेगाव पोलीस स्टेशन मध्ये दाखल एफ आय आर ची प्रत आपल्या सुलभ संदर्भाकित जोडण्यात येत आहे.)

सोबत : वरीलप्रमाणे

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28-1-2025
Senior Clerk
Labour Court, Sangli

आपला विश्वासू,

(दि. त्रि. पाटोळे)

सरकारी कामगार अधिकारी,
सांगली.



तहसिल कार्यालय, कडेगाव
तडसर रोड कडेगाव ता. कडेगाव जि. सांगली
दूरध्वनी क्र. 02347-24312
Email ID: tahasilkadegaon2347@gmail.com

क्रमांक/नै आ /कावि/ 77 /2025

दिनांक - 29/5/2025

ति,

मा. जिल्हाधिकारी सो, सांगली,
(नैसर्गीक आपत्ती)

विषय:- म्यानमार इंडस्ट्रीज बॉंबाळेवाडी शाळगांव एमआयडीसी ता. कडेगाव येथील विषारी वायु गळतीमुळे झालेले जिवित व वित्तहानीबाबतची नोटीस संबंधितांना बजावलेबाबत.
संदर्भ :- आपलेकडील पत्र क्रमांक गृह1/कार्या 6/आरआर/216/25.दि.20/5/2025 ची नोटीस.

मा. महोदय,

उपरोक्त विषयास अनुसरून सादर करणेत येते की म्यानमार इंडस्ट्रीज बॉंबाळेवाडी शाळगांव एमआयडीसी ता. कडेगाव येथील विषारी वायु गळतीमुळे झालेले जिवित व वित्तहानीबाबतची आपले कार्यालयाकडील नोटीस क्रमांक गृह1/कार्या 6/आरआर/216/25.दि.20/5/2025 संबंधितांना बजावलेबाबत तलाठी अहवाल व पंचनामा सोबत सादर करणेत येत आहे. कृपया अवलोकन होणेस विनंती आहे.

आपला विश्वासू,

† तहसिलदार कडेगाव

ग्राम महसूल अधिकारी,
कार्यालय, बोंबाळेवाडी,
जा. क्र. 881/2025.
दिनांक - 28/05/2025

प्रति,

मा. तहसिलदार, कडेगांव
शांता सविनय सादर

विषय: नोदीस वजावती बाबत.

संदर्भ: मा. जिल्हाधिकारी सागली राधिकडीम
क्र. गृह 9/कार्य/कार्य-६/आर.आर.
216/25 दि. 20/05/2025 चे नोदीस.

महोदय,

वरील संदर्भीय पत्राख्ये आलेले राष्ट्रीय
हरीत लढायाची नोदीस म्यानमार इंडस्ट्री बोंबाळेवाडी
शांता पंचनाथाने वजावून, पंचनाथाची प्रसू अहवालसह
सविनय सादर.

Dumas

ग्राम महसूल अधिकारी
बोंबाळेवाडी, कडेगांव.

प्रति,

मा. तहसिलदार, कडेगांव
थाना सक्रिय सादर.

जा. क्र. ४९/२०२५
दि. २४/५/२०२५

विषय: नोटीस वजावणी बाबत.

महोदय,

आपले कार्यालयकडील सोबतचे नोटीस संबंधितांना
मुदतीत समक्ष वजावून घ्यावशी ची पोलीस अहवालान्वये
सक्रिय सादर.

सुभाष

व्याम. महसूल अधिकारी
बोबाबेवाडी, कडेगांव

आम्ही खाली यल्या करणार पंचलोक सर्व शहरांर
 मोजे बोंबाळेवाडी १) विनायक शेरान्त वय - ३४ वर्ष
 पोलीस जेलील बोंबाळेवाडी २) महदेव मुळीक वय - ५१ व
 बोंबाळेवाडी, ग्राम महसूल अधिकारी बोंबाळेवाडी ग्राम
 ग्रामा पंचायत बोलवून सांगितले की, मा. जिल्हा वि-
 कारी सांगली यांचेकडील क्र. १७६१/कार्या-६,
 आर. आर. २१६/२५ दि. २०/०५/२०२५ रोजी चे
 पत्रान्वये आलेली हरित लवाळाची नोटीस म्यानमार
 इंडस्ट्री बोंबाळेवाडी यांना वजावले बाबतचा कडन द्या
 पंचनामा यावदन आम्ही पंचलोक ग्रा. म. अधिकारी
 बोंबाळेवाडी यांच्या समवेत प्रत्यक्ष जागेवर जाडून
 कडन देतो वस्तुस्थितीचा पंचनामा

वरील उपरोक्त नोटीस ग्रा. म. अधिकारी
 कार्यालय बोंबाळेवाडी येथे दि. २२/०५/२०२५ प्राप्त
 झाली. सदर नोटीस ग्रा. म. अधिकारी बोंबाळेवाडी येथे वजावणेस
 हे म्यानमार इंडस्ट्री P.M.C बोंबाळेवाडी येथे वजावणेस
 वेळे बसता सदर इंडस्ट्री बंद होती. त्यामुळे सदर
 नोटीस ग्रा. म. अधिकारी बोंबाळेवाडी यांनी आम्हा
 पंचासमक्ष बुधवार दि. २२/०५/२०२५ रोजी सकाळी
 ११.५४ वाजता कंपनीचे गेट वर (लोखंडी कातक)
 डकवून वजावली आहे. तसेच बोंबाळेवाडी ग्रामपंचायतीचे
 नोटीस बीडीवर डकवून वजावली आहे. म्हणून केला
 पंचनामा तो वस्तुन पाहिला वरोवर असे.
 दि. २२/०५/२०२५

समोर

पंच.

Dr. ...
 ग्राम महसूल अधिकारी
 बोंबाळेवाडी

- १) V.V. Thorat
 (विनायक विठ्ठल शेरान्त)
- २) ~~...~~
- महदेव बाजीराव मुळीक



पोलीस पाटील कराडेवाडी ता. कडेगाव जि. सांगली
 अर्जदार : श्री/श्रीमती जयवंत हनुमंत रेठरेकर जि. सांगली
 जि. सांगली यांनी मादर केलेले प्रतिज्ञापत्र / अर्ज नुसार चौकशी केली अमता मयत इमम
 नामे चिन्मय मारुती रेठरेकर ता. कडेगाव
 मीजे अहवालही दाखविले ता. कराड जि. सांगली दिनांक 21/11/2024 गेजी
 पंचानी मांगितले वरून मयताम खानील प्रमाणे वाग्म आहेत. येथे मयत झाले अमून खानील मह्या करण्यार

अ.नं.	वाग्माचे नाव	वय	मयताशी नाते	पत्ता
१.	चि. श्रीमय मारुती रेठरेकर			
२.	चि. चिन्मय मारुती रेठरेकर	11	मुलगा	वांगारेठरे
३.		11	मुलगा	वांगारेठरे
४.				
५.				
६.				
७.				
८.				
९.				
१०.				

आम्ही खाली मही करणार पंच व अर्जदार लिहून देतो कि, मयत इममाचे वाग्म वगील प्रमाणे आहेत या व्यतिरिक्त वाग्म निघाल्याम आम्ही सर्वस्वी जवाबदार आहोत.

पंचांची नावे

१. विमय गणपती मुळीक
 २. किरणकुमार गोविंद शिंदे

पंचांच्या मह्या


 Shinde

अर्जदाराचे नाव

जयवंत हनुमंत रेठरेकर

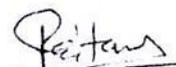
अर्जदाराची मही



मदरचा वारसाचा चौकशी अहवाल अर्ज, प्रतिज्ञापत्र पंचानी मांगितले वरून देण्यात येत आहे. मदरचा वारसाचा चौकशी अहवाल न्यायालयीन कामकाजामाठी ग्राह्य धरण्यात येवू नये वारसा बाबत काही कायदेशीर वाढ निर्माण झाल्यास हा वारसाचा चौकशी अहवाल त्वरित रद्द समजण्यात यावा मदरचा चौकशी अहवाल महमुली कामी दिला असे.

विमय गणपती मुळीक
 उपकारपत्र शाळगाव

सरपंच
 ग्रामपंचायत शाळगाव
 ता. कडेगाव, जि. सांगली


 पोलीस पाटील
 सौ. प्रितम अतुल आलेकरी
 गांवफारमदार पोलीस पाटील
 कराडेवाडी

-: वारसाचा चौकशी अहवाल :-

पोलीस पाटील बोंबाळेवाडी ता. कडेगाव जि. सांगली.....
 अर्जदार: श्री/श्रीमती तात्यासो रामचंद्र सापकर ग बोंबाळेवाडी ता. कडेगाव
 जि. सांगली यांनी मादर केनेले प्रतिज्ञापत्र / अर्ज नुसार चौकशी केनी अमता मयत इमम
 नामे किशोर तात्यासो सापकर हे दिनांक २२/११/२०२४ गेजी
 मोजे ८०२१५ ता. ८२१५ जि. सांगली येथे मयत झाले अमून खालील मह्या करण्या
 पंचानी मांगितले वरून मयताम खालील प्रमाणे वारस आहेत.

अ.नं.	वारसाचे नाव	वय	मयताशी नावे	पता
१.	विपली किशोर सापकर	३०	पत्नी	मु. बोंबाळेवाडी
२.	हर्षद किशोर सापकर	१४	मुलगा	पो. शाळगांव, पो. कडेगाव
३.	दुर्गा किशोर सापकर	११	मुलगा	- - -
४.				
५.				
६.				
७.				
८.				
९.				
१०.				

आम्ही खाली मही करणार पंच व अर्जदार लिहून देतो कि, मयत इममाचे वारस वरील प्रमाणे आहेत या व्यतिरिक्त वारस निघाल्याम आम्ही सर्वम्बी जबाबदार आहोत.

पंचांची नावे

१. विठ्ठल हरी थोरत
 २. शोमनाथ पांडुरंग जाधव.

पंचांच्या मह्या
 विठ्ठल हरी थोरत
 [Signature]

अर्जदाराचे नाव

तात्यासो रामचंद्र सापकर

अर्जदाराची मही

तात्यासो रामचंद्र सापकर

मदरचा वारसाचा चौकशी अहवाल अर्ज, प्रतिज्ञापत्र पंचानी मांगितले वरून देण्यात येत आहे. मदरचा वारसाचा चौकशी अहवाल न्यायालयीन कामकाजामाठी ग्राह्य धरण्यात येवू नये वारसा वावत काही कायदेशीर वाढ निर्माण झाल्याम हा वारसाचा चौकशी अहवाल त्वरित रद्द ममजण्यात यावा मदरचा चौकशी अहवाल महमुली कामी दिना अमे.

V.V. Thorat
 पोलीस पाटील
 मु. बोंबाळेवाडी, पो. शाळगांव,
 ता. कडेगांव, जि. सांगली

श्री. विनायक विठ्ठल थोरत
 पोलीस पाटील
 मु. बोंबाळेवाडी, पो. शाळगांव
 ता. कडेगाव जि. सांगली
 पोलीस पाटील

ग्राम महसूल अधिकारी येतगांव ता. केडगांव जि. रंगोली, अनंदराव रंगेश रंगराव उधके रा. येतगांव ता. केडगांव, जि. सांगली यांनी सारर केलेल्या अजनुसार चौकुशी केली असता मयत नामे सुचिता रंगेश उधके ह्या दिनांक २२/०९/२०२४ रोजी मयत सख्याही हॉस्पिटल कराड, ता. कराड जि. सातारा येथे मयत झाल्या सद्दून त्यांना वारसा खालीलप्रमाणे-

वारसाचे नाव	पय	नाते
१) रंगेश रंगराव उधके	४१	पती
२) श्रावणी रंगेश उधके	२०	मुलगी
३) पार्थ रंगेश उधके	११	मुलगा

सारर वारसाचा महवाल अर्ज बुलेवडून देण्यात येत आहे सारख्या वारसाचा चौकुशी महवांस न्यायालयीन कामकाजासोबत प्राप्त झाल्यात येवूनचे. वारसाबाबत क्वि क्विरेथीरे वाद निर्माण झाल्यास हा वारसाचा चौकुशी महवाल त्वरीत रद्द समजण्यात यावी. सारख्या महवाल महसुली कामी दिला आहे

दिनांक
ग्राम महसूल अधिकारी
येतगांव.